

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA.No.1059/97

Dated New Delhi, this 2nd day of July, 1997.

HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

C. P. Singh  
S/o Shri P. N. Singh  
R/o 2/18, Delhi Milk Scheme Colony  
Amrit Kunj, Hari Nagar  
NEW DELHI. ... Applicant

By Advocate: Shri S. N. Shukla

versus

1. The General Manager  
Delhi Milk Scheme  
West Patel Nagar  
NEW DELHI-110008.
2. The Director of Estates  
Directorate of Estates  
Nirman Bhawan  
NEW DELHI.
3. The Pay and Accounts Officer  
Department of Culture  
National Archives of India  
Second Floor, Annexe Building,  
Janpath  
NEW DELHI-110001. ... Respondents

O R D E R (Oral)

Mr K. Muthukumar, M(A)

Shri S. N. Shukla, learned counsel for the applicant prays that he may be allowed to withdraw the application.

This application is dismissed as withdrawn.

  
(K. Muthukumar)  
Member (A)